Statement

Details of distribution of Coal/Lignite Fields in Region/States

SI.	Distribution of Coal/	Regions	States
No.	Lignite Fields		
Gone	dwana Basins of Peninsular India		
1.	Damodar - Koel Valley Coalfields	Eastern Region	West Bengal & Jharkhand
2.	Rajmahal-Birbhum Master Basin	Eastern Region	West Bengal & Jharkhand
3.	Mahanadi Valley Coalfields	Eastern Region	Orissa
4.	Son Valley Coalfields (East)	Central Region	Chhattisgarh & Madhya Pradesh
5.	Son Valley Coalfields (West)	Central Region	Madhya Pradesh
6.	Pench Vally Coalfields	Central Region	Madhya Pradesh
7.	Wardha and Kamptee Coalfield	Central Region	Maharashtra
8.	Godavari valley Coalfield	Southern Region	Andhra Pradesh
9.	Singrimari Basin in the Northeastern Extension of Peninsular Shield	Northeastern Region	Assam & Meghalaya
Lign	ite Basins of India		
1.	Lignite, East Coast	Southern Region	Tamil Nadu & Pondicherry
2.	Lignite, West Coast & Western India	Western Region	Gujarat & Rajasthan

Implementation of GOM's recommendation on power reforms

 $\dagger^{\textstyle *}$ 265. SHRI JAI PRAKASH: Will the Minister of POWER be pleased to state:

(a) whether it is a fact that action on the implementation of the recommendations made by the sub-committee of Group of Ministers (GoM) constituted for power reforms is being delayed; and

[†]Original notice of the question was received in Hindi.

(b) if so, the steps being taken by Government to achieve the target of one lakh megawatt power generation during the Twelfth Five Year Plan period and to raise the required funds for these power plants to be installed during the above period?

THE MINISTER OF POWER (SHRI SUSHILKUMAR SHINDE): (a) A sub-committee of the Group of Ministers (GoM) on Power Sector Issues was constituted to look at the financing issues including upgradation of transmission and distribution networks. This sub-committee has since submitted its report and the same has been considered and adopted by the GoM in its meeting held on 29.10.2010.

(b) The Planning Commission is in the process of finalizing its approach paper for the Twelfth Five Year Plan. As per practice a Working Group on power sector would then be set up, which will, among other things, also suggest the capacity addition programme for the Twelfth Plan.

Environment approval to POSCO project

*266.SHRI SABIR ALI: Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

- (a) whether it is a fact that the panel set up by the Ministry to probe all environmental approvals granted to the POSCO project, the implementation of the Forest Rights Act and resettlement and rehabilitation provisions, has submitted its reports and if so, the details thereof;
 - (b) whether all the members of panel were unanimous in their recommendations; and
- (c) if not, what are the areas of differences and the action proposed to be taken in the matter?

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI JAIRAM RAMESH): (a) to (c) A four Member Committee comprising of Ms. Meena Gupta, Dr. V. Suresh, Dr. Urmila Pingle and Dr. Devendra Pandey constituted by the Ministry of Environment & Forests to investigate and ascertain the status of the implementation of the Scheduled Tribes and Other Traditional Forest Dwellers (Recognition of Forest Rights) Act, 2006; resettlement and rehabilitation provisions and environmental approval granted, in respect of an Integrated Steel Plant and Captive Port proposed to be established by M/s. POSCO-India in Jagatsinghpur district of Orissa has submitted its report to the Ministry on 18.10.2010.